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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.10.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 08.10.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 361 of 2024 Part Heard	Vandana Garg Vs. Mysore Petro Chemicals Ltd.	08.10.2025	03.11.2025
2.	Comp. App. (AT) (Ins) No. 1557 of 2023 & I.A. No. 5562 of 2023 (With Defects) Part Heard	Kanwar Raj Bhagat Vs. Gujarat Hydrocarbons and Power SEZ Ltd. & Ors.	08.10.2025	13.10.2025
3.	Comp. App. (AT) (Ins) No. 1684 of 2023 Part Heard	With Assam Company India Ltd. Vs. Gujarat Hydrocarbons and Power SEZ Ltd. & Ors.	08.10.2025	13.10.2025
		With		

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4.	Comp. App. (AT) (Ins) No. 626 - 628 of 2025 & I.A. No. 4475, 5530 of	Gujarat Industrial Development Corporation Vs. Zaveri & Co. Pvt. Ltd. & Ors.	08.10.2025	13.10.2025
	2025	24.72.1 66 66.1 7.11 2.61 66 615.		
	Part Heard			
5.	Comp. App. (AT) (Ins) No. 514 of 2025 Part Heard	Mirosa Marines Pvt. Ltd. Vs. Kanak Jani Resolution Professional of Doshi Holdings Pvt. Ltd.	08.10.2025	03.11.2025
6.	Comp. App. (AT) (Ins) No. 587 of 2025 Part Heard	Intec Capital Ltd. Vs. Rakesh Phull Resolution professional Shivam Continental Pvt. Ltd.	08.10.2025	13.10.2025

By order of Hon'ble Chairperson -Sd/-Registrar